

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 215/9/AMR/2019	Main Case	9 Of IBC	Sudhaa Varshini Paper Mills Pvt Ltd Vs Guntur Multi Packing Industries Pvt Ltd
	IA(IBC)/233/2022 in IA No.87/2022	U/s. 60(5) of IBC R/w. Rule 11 of NCLT Rules	Siva Sai hari Bhaskar Neti (Liquidator) vs. Johan Rayalu Etukuri & Others (Guntur Multi Packaging Industries Pvt Ltd
	IA(IBC)/87/2022	43 & 66 of IBC	Siva Sai Hari Bhaskar Neti (RP) Vs. John Rayalu Etukuri & 2 others (in the matter of Guntur Multi Packaging Industries Private Limited)

ORDER

IA(IBC)/233/2022 in IA No.87/2022:

Ms.Manoranjani, Counsel for the RP present. Mr.G.Sethu Rama Rao, Counsel for R2 present.

This application is filed by the RP to take on record additional documents. The counsel for R2 does not raise any objection. Hence, IA(IBC)/233/2022 is allowed.

IA(IBC)/87/2022:

Ms.Manoranjani, Counsel for the RP present. Mr.G.Sethu Rama Rao, Counsel for the Respondent present.

At request of the counsel for the Respondent that he received the counter from his client today, for filing counter, list the matter on 09.02.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN